

SPECIAL BENCH

ITEM NO. 113

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**CA No.303/2019, IA No.69/2022, Cont. Appl. No.1/2022,
IA No.255/2022, IA No.205/2022 IN CP (IB) No.132/ALD/2017**

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th March,
2023, 02:30 pm**

NAME OF THE COMPANY	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED V/S SHAMKEN COTSYN LIMITED
UNDER SECTION	7 IBC (IN LIQUIDATION)

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Manik Dogra, Mr. Anurag Ahluwalia, Sh. Tanmay Sadh & S. Abhigyan Siddhant,
Advs. : *For the Applicant*

Sh. Zain Abbas alongwith Sh. Milan Singh Negi, Advs.
: *For the RP*

Sh. Rajesh Rattan, Adv. : *For the Applicant/ UCO Bank in IA No.205/2022*

ORDER

It is stated by the Ld. Counsel for the applicant that other applications related to
the same parties are listed on 24.03.2023.

Let the present matter be listed on 24th March, 2023.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Harnam Singh Thakur)
Member (Judicial)**

13th March, 2023

*Kavya Prakash Srivastava
(Stenographer)*